

U.P.C

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Application No. 1378/86 (T)  
[W.P 3960/84]

Dated the 24<sup>th</sup> Sept, 86.

To

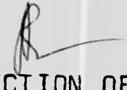
1. Sree. Ravi Varma Kumar, Advocate for Applicant  
No. 11, Jeevan Buildings, Kumarapura Post Frost  
Bangalore - 560001.
2. The Asst Engineer (North) Southern Railway  
Divisional Office Works Branch, Bangalore City.
3. General Manager, Southern Railway Madras.
4. Siddaganga, Trolleyman, Permanent Way Inspectors Office  
Railway Station Southern Railway Tumkur.
5. Sree. M. S. Srivangalih, Advocate - Main Road Cubbon Pet.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 1378/86.

Bangalore-  
560002.

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Please find enclosed herewith the copy of the Order/Interim Order  
passed by this Tribunal in the above said Application on 3rd September 86.

O/C   
SECTION OFFICER  
(Judicial)

Encl: As above.

Smt. S.  
P. Bhagavath  


Recd.  
Mr. 25/9  
Adv

W.M.  
25/9.

-3-1986

A.N.O.1375/86 (C) (C.R.P. No. 3960184)

~~0270~~  
The applicant in his Memo dated 29-3-'86 has sought permission to withdraw the application with liberty to approach the Tribunal later, if necessary. As the application is not being disposed of on merits, we find no impediment to the request of the applicant being granted and it is accordingly.

/ granted



~~0270~~  
(L.H.A.Rego)  
Member (Am)  
3-3-1986

*Ch. Ramakrishna Rao*  
(Ch. Ramakrishna  
Member (J) Rao)  
13-3-1986

/ True copy /

*R. Thyagaraj/86*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE